

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.04.2024**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

**Click here to join VC:**

<https://nclatvc.webex.com/meet/registrar-court>

### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2633 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Devesh Raminklal Thakker Vs. Arun Kapoor	Aman Varma
<b>2.</b>	I.A. No. 2644 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sarish Chaudhry Vs. Elegant IT Solutions Pvt. Ltd.	Pranav Proothi
<b>3.</b>	I.A. No. 2645 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Rolex Exports Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	Anand Prakash
<b>4.</b>	I.A. No. 2646 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Correo Marketing Pvt. Ltd. Vs. Elegant IT Solutions Pvt. Ltd. & Ors.	Pranav Proothi

**Copy to: -**

- 1. Notice Board**
- 2. Website: [wwaw.nclat.nic.in](http://wwaw.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**